

**W.P.(S)**

**Token Number- 2819/2020**

**S.J.**

**Caveat Clear**

**Shyamapado Rajwar**

**Petitioner**

**Versus**

**B.C.C.L & others**

**Respondents**

**C.F.S.**

Petition:- Rs. 250/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. Date (28/01/08) mentioned in index and synopsis (Annex- 4) and para and sub para 9 may be verified and corrected as per Annex. 4.
2. Typed copy of page 16 not match with its true copy.
3. Fresh copy or typed copy of page no. 36 and 37 may be given.
4. Annex number may be mentioned for document under challenge in para1 and prayer portion.

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**W.P.(PIL)**

**Token Number- 2810/2020**

**D.B**

**Caveat Clear**

**Jh. Parents Asso. th. Its chairman Gopi Nath Ghosh**

**Petitioner**

**Versus**

**Union of India & others**

**Respondents**

**C.F.S.**

**Petition:- Rs. 250/-**

**Affidavit: Rs. 5/- + Rs. 15/-**

**Vakalatnama: Rs. 15/- + Rs.15/-**

**Defects if any --**

1. Copy may be served to the respondent no. 6.
2. Designation may be mentioned in para 1 of the affidavit.
3. Annex. 3 and 4 may be certified to be true copies.
4. Detail of the petitioner may be mentioned on Vakalatnama as per cause title page.
5. Fresh copy or typed copy of page no. 24 may be given.

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